

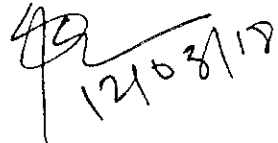
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 06/03/2018
12

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/03/2018 is circulated for information.

It is worth mentioning that the appeal pendency of 73633 on 01/02/2018 has come down to 73538 as on 01/03/2018.

It is to mention that Hon'ble President has disposed of 295 appeals out of total disposal of 1994 appeals during the month.


12/03/18

(Sunil Kumar)
Technical Officer.

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

Monthly Disposal Statement of Hon'ble President/Members

Februar 2018

DELHI BENCH

NAME	APPEAL DISPOSED
Justice (Dr.) SATISH CHANDRA	216 (+7 Kolkata + 72 Banglore)=295
B.RAVICHANDRAN	86 (+32 Chennai)=118
S.K.MOHANTY	81
V.PADMANABHAN	46(+41 Banglore)=87
Total	481 (Inclusive of 47 by A.J M(J) & 5 by A.C M(J))

MUMBAI BENCH

NAME	APPEAL DISPOSED
RAMESH NAIR	138
RAJU	43
C J MATHEW	66
Total	184(+74 of Previous Months)=258 (Inclusive of 11 By A.C M(J))

CHENNAI BENCH

NAME	APPEAL DISPOSED
MADHU MOHAN DAMODAR	108 (+26 Hyderabad)= 134
ARCHNA WADHWA	(+32 Allahabad)
SULEKHA BEEVI CS	117
Total	257(Inclusive of 32 By B.R M(T))

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY	74
Total	81 (Inclusive of 7 By Hon'ble President)

AHMADABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	280
Total	280

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	114
Total	227 (Inclusive of 72 by Hon'ble President & 41 V.P M(T))

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	55 (+47 Delhi)=102
DEVENDER SINGH	9
Total	64

HYDERABAD BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	238
Total	264(Inclusive of 26 By M.M.D M(T))

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL G. SHAKKARWAR	75
ANIL CHOUDHARY	49 (+11 Mumbai + 5 Delhi)=65
Total	156(Inclusive of 32 By A.W M(J))

Total Disposal: -1994*

Pendency statement of single member cases as on 01/03/2018

Sl. No.	Bench	No. of SM case	No. of total cases
1	Delhi	280	3588
2	Mumbai	422	13082
3	Kolkata	235	8217
4	Chennai	370	11279
5	Bangalore	376	9536
6	Ahmadabad	223	11043
7	Allahabad	356	4031
8	Chandigarh	182	7265
9	Hyderabad	160	5497
	Total	2604	73538

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66
Disposal and Institution for the month of February,2018**

Opening Balance Fresh Institution/
Restored/ Disposal Pendency
Remanded

	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency
DELHI	3812	257	481	3588
MUMBAI	12900	366	184	13082
KOLKATA	8007	291	81	8217
CHENNAI	11243	293	257	11279
BANGALORE	9590	173	227	9536
AHMEDABAD	11097	226	280	11043
ALLAHABAD	4111	76	156	4031
CHANDIGARH	7221	108	64	7265
HYDERABAD	5652	109	264	5497
TOTAL	73633	1899	1994	73538

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.03.2018.

YEARS	DELHI	MUMBAI	KOLKA	CHENNA	BANG.	AHMED	ALLBD	CHD	HYD
1998									
1999									
2000									
2001									
2002									
2003					1				
2004	7				2				
2005		5		1	6	3		35	
2006		13		2	23		5	8	
2007	11	43	26	13	42	3	16	51	
2008	3	80	258	9	190	38	41	96	58
2009	12	510	665	25	568	498	93	272	385
2010	42	933	425	236	594	853	157	710	356
2011	63	849	717	642	665	796	236	602	402
2012	81	1094	614	834	920	860	490	572	617
2013	223	1207	686	1501	911	1587	349	909	599
2014	519	1478	763	1754	1354	1667	523	1622	587
2015	549	1536	733	1819	1147	1318	557	839	461
2016	692	2128	1238	1887	1494	1494	843	622	778
2017	952	2428	1491	2034	1415	1540	548	775	1040
2018	434	778	601	522	204	386	173	152	214
TOTAL	3588	13082	8217	11279	9536	11043	4031	7265	5497

MONTHLY STATEMENT FOR THE MONTH OF February, 2018 AS ON 01.03.2018

	OPENING BALANCE				FRESH INSTITUTION				APPEAL RESTORED				RECEIVED FROM OTHER BENCHES														
	EXCISE	CUSTOMS	S TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S TAX	AD	TOTAL	STAY							
DELHI	1256	114	2419	0	23	3812	137	118	21	77	0	9	225	7	2	8	3	0	2	15	0	26	2	25	0	53	0
MUMBAI	5400	4689	2811	0	0	12909	51	82	64	220	0	0	366	0	0	0	0	0	0	0	0	0	0	0	0	0	0
KOLKATA	3351	1669	2987	0	0	8207	457	97	104	90	0	0	291	58	0	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	3225	2679	5337	2	0	11243	18	145	30	118	0	0	293	0	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2527	1515	5548	0	0	9550	25	50	26	87	0	0	163	0	2	3	5	0	0	10	0	0	0	0	0	0	0
AHMEDABAD	5090	2315	3692	0	0	10997	19	111	24	77	0	0	212	1	13	1	0	0	0	14	0	0	0	0	0	0	0
ALLAHABAD	1923	585	1603	0	0	4111	9	36	24	29	0	0	89	6	0	0	0	0	0	0	0	1	0	0	0	1	0
CHANDIGARH	5054	400	1767	0	0	7221	0	59	3	40	0	0	102	0	3	0	1	0	0	4	0	0	0	1	0	2	0
HYDERABAD	1769	737	3146	0	0	5652	6	41	15	53	0	0	109	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	29595	14703	29310	2	23	73633	732	739	311	791	0	9	1890	72	20	12	9	0	2	43	0	27	3	26	0	56	0

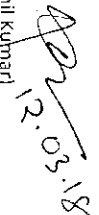
1 Sanctioned strength of the Members is 33 and working strength is 18 as on 01.03/2018

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of February, 2018 for 24 no. of days as under.

Note :	1 Hon'ble Mr. Justice (Dr.) Satish Chandra, President	Nil	14 Sh. C.J. Mathews, Member(Technical)	1
	2 Mrs. Archana Wadhwa, Member (Judicial)	9	15 Sh. V. Padmanabhan, Member(Technical)	Nil
	3 Sh. M. V. Ravindran, Member (Judicial)	Nil	16 Sh. M.M. Damodhar, Member(Technical)	1
	4 Sh. Ashok Jindal, Member(Judicial)	Nil	17 Sh. Anil G. Shakkarwar, Member(Technical)	2
	5 Dr. D. M. Mishra, Member (Judicial)	Nil	18 Sh. Devender Singh, Member(Technical)	1
	6 Sh. Anil Choudhary, Member(Judicial)	5		
	7 Sh. S. K. Mohanty, Member (Judicial)	1		
	8 Sh. Ramesh Nair, Member (Judicial)	Nil		
	9 Ms. Sulekha Beevi CS, Member(Judicial)	1		
	10 Shri S.S. Garg, Member (Judicial)	Nil		
	11 Sh. P. K. Choudhary, Member (Judicial)	1		
	12 Sh. B. Ravichandran, Member (Technical)	Nil		
	13 Sh. Raju, Member(Technical)	2		

EXCISE	TRANSFER TO				DISPOSAL				CLOSING BALANCE									
	CUSTOMS	S.TAX	AD	TOTAL	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY
19	1	16	0	36	278	55	142	0	6	481		1105	89	2366	0	28	3588	144
0	0	0	0	0	89	54	41	0	0	184		5393	4699	2890	0	0	13082	43
0	0	0	0	0	34	33	14	0	0	81		3414	1740	3063	0	0	8217	525
0	0	0	0	0	119	33	105	0	0	257		3251	2676	5350	2	0	11279	8
0	0	0	0	0	71	63	93	0	0	227		2508	1481	5547	0	0	9536	23
0	0	0	0	0	150	90	40	0	0	280		5064	2250	3729	0	0	11043	8
8	0	6	0	14	78	14	64	0	0	156		1874	595	1562	0	0	4031	13
0	0	0	0	0	51	1	12	0	0	64		5065	403	1797	0	0	7265	0
0	5	0	0	0	127	45	92	0	0	284		1683	707	3107	0	0	5497	0
27	1	22	0	50	997	388	603	0	6	1994		29357	14640	29511	2	28	73538	764


 (Sunil Kumar)
 Technical Officer.